

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For report of IRP-CIRP IA 329/2020 IA 342/2020	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Amrita Jain for Singhania & Co. Advocates	M/s Unishire Regency Park LLP	S K Srinivasan, Vijaykumar Subramaniam Varun, IRP

ADVOCATE FOR PETITIONER/s: *Lakshmi Dyngar, Sri Counsel,
Applicant in IA.No.342/2020*

ADVOCATE FOR RESPONDENT/s: *Anjun Rao, RP
Seetharaman, Respondent No. 2 in
IA.No.342/2020*

ORDER

Heard Mrs. Lakshmi Iyengar, learned Senior Counsel for the Applicant in I.A.No.342/2020 and Shri Arjun Rao, learned Counsel for the RP and Shri Seetharam, learned Counsel for the Respondent No.2 in I.A.No.342/2020.

Order Reserved in I.A.Nos.329 and 342/2020.

Shri Arjun Rao, learned Counsel for the RP is directed to file Memo on or before 21.09.2020.

Shri Seetharam, learned Counsel for the Respondent No.2 is directed to file written gist of arguments within 3 days, duly serving the copy on the other side.



MEMBER (T)



MEMBER (J)

Shruthi

